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TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED 26th April 1968

NOTIFICATION
Income-tax

No. 3260 (F.NO.261/26/92-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and in supersession of all the previous notifications including Notification No.3192 dated 20.2.1960 in this regard, the Central Board of Direct Taxes hereby directs that Appellate Asstt. Commissioners of Income-tax of the Ranges specified in column (1) of the Schedule below, shall perform their functions in respect of all persons and incomes assessed to Income-tax in the Income-tax Circles, Wards and Districts specified in the corresponding entry in column (2) thereof excluding all persons and incomes assessed to Income-tax over which the jurisdiction vests in Commissioners of Income-tax (Appeals).

SCHEDULE

Range 1	Income-tax Circles/Wards & Districts. 2
1. Appellate Assistant Commissioner of Income-tax, A-Range, Jaipur.	1. Central Circles, Jaipur. 2. Special Investigation Circles, Jaipur. 3. Trust Circle, Jaipur. 4. Company Circles, Jaipur. 5. Salary Circles, Jaipur. 6. All wards and Circles at Alwar.
2. Appellate Assistant Commissioner of Income-tax, B-Range, Jaipur.	1. D, E, F, G, H, J & K Wards, Jaipur. 2. Special Survey Circles, Jaipur. 3. All Wards/Circles at Bharatpur.
3. Appellate Assistant Commissioner of Income-tax, Jaipur. C-Range, Jaipur.	1. All Wards/Circles at Jaipur other than those specified against AAC, A-Range, Jaipur and AAC, B-Range, Jaipur. 2. All Wards/Circles at Sikar 3. All Wards/Circles at Jhunjhunu. 4. All Wards/Circles at SawanMadhopur. 5. Estate Duty cum Income-tax Circles, Jaipur other than those specified against C.I.T. (Appeals), Rajasthan-I, Jaipur.
4. Appellate Assistant Commissioner of Income-tax, Kota Range, Kota.	1. All Wards/Circles at Kota. 2. All Wards/Circles at Jhalawar. 3. All Wards/Circles at Bundi. 4. All Wards/Circles at Ajmer. 5. All Wards/Circles at Beawar.

Where any Income-tax Circle, Ward or District or part thereof stands transferred by this notification from one Range to another Range, appeals arising out of the assessments made in that Income-tax Circle/Ward or District or part thereof and pending immediately before the date of this notification before the Appellate Assistant Commissioner

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of the Range from whom that Income-tax Circle, Ward or District or part thereof is transferred shall from the date of this notification takes effect be transferred to and dealt with by the Appellate Assistant Commissioner or the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 12-5-80

(Harjit Singh)
U.S, C.B.D.O.